

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT APPLICATION NO.124 OF 2003

IN

ORIGINAL APPLICATION NO.660 OF 2003
ALLAHABAD THIS THE 1ST DAY OF September , 2003

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A
HON'BLE MR. A. K. BHATNAGAR, MEMBER-J

Sunil Kumar Singh,
S/o Late Shiv Karan Singh,
R/o 268, Navesheel Bham Bithur,
District - Kanpur.Applicant
(By Advocate Shri Rajeev Trivedi)

Versus

1. Smt. Neelam Srivastava,
Post Master General,
Kanpur Region, Kanpur.
2. Sri H.P. Sharma,
Chief Post Master,
Presently posted in Gorakhpur Region.
3. Sri Riju Ganguli,
Chief Post Master Kanpur.
4. Sri R.B.L. Dixit,
Assistant Director, in the office of
Post Master General, Kanpur.Respondents

(By Advocate Shri S. Chaturvedi)

.....2/-

ORDER

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A

In this Contempt Petition filed under section 17 of Administrative Tribunals Act 1985, the applicant has prayed for punishing the respondents for wilful dis-obedience of the order of this Tribunal dated 06.06.2003 by which the transfer orders dated 10.02.2003, 09.04.2003 and 09.05.2003 were stayed. The applicant has alleged that the order dated 06.06.2003 was served on the respondents on 10.06.2003. The applicant kept on giving representation alongwith stay order dated 06.06.2003 for allowing the applicant to join the duties but he was not permitted to join. He also met the respondents personally but the respondents did not allow the applicant to join. However, since the O.A. No.660/03 has been finally disposed of, no useful purpose will be served by keeping the contempt petition alive.

2. The contempt petition is disposed of.


Member-J


Member-A

/Neelam/